

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3555
ANSWERED ON:16.12.2005
RAJIV GANDHI NATIONAL DRINKING WATER MISSION
Sujatha Smt. C.S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Rajiv Gandhi National Drinking Water Mission has been launched in the country;
- (b) if so, the details of the funds allocation to each project thereunder, State-wise;
- (c) whether projects are pending for completion in various districts;
- (d) if so, the details thereof with particular reference to alappuzha in Kerala; and
- (e) the reasons for delay alongwith steps taken to clear the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) The Technology Mission on drinking water management, called the National Drinking Water Mission was formed in 1986. This was renamed as Rajiv Gandhi National Drinking Water Mission (RGNDWM) in 1991. It extends financial assistance to the States to supplement their efforts of taking up rural drinking water and sanitation sector schemes under the Centrally Sponsored Schemes, namely Accelerated Rural Water Supply Programme (ARWSP) and Central Rural Sanitation Programme (CRSP) respectively. Powers to plan, sanction, implement and execute individual rural drinking water supply schemes vest with State Governments. The details of the drinking water projects taken up by the States from the funds of ARWSP and the status of those projects are not maintained at the Central level except in case of Sector Reform Projects, and Swajaldhara projects sanctioned in the year 2002-2003. Under CRSP, Total Sanitation Campaign Projects (TSC) have been launched since 1999.

(b) Under various components of ARWSP, State-wise allocation is made based on a laid down criterion. Funds are not allocated project wise. The state-wise allocation made during 2005-06 under different components of ARWSP is given in the statement at Annexure I. TSC projects have been sanctioned in 540 districts of the country so far. State-wise outlay of funds sanctioned and released is given in Annexure II.

(c) to (e) The details of the drinking water projects taken up by the States from the funds of ARWSP and the status of those projects are not maintained at the Central level except in case of Sector Reform Projects, Swajaldhara projects sanctioned in the year 2002-03 and TSC projects sanctioned since 1999. No projects were approved for Alappuzha district of Kerala under Sector Reforms Projects and Swajaldhara in the year 2002-03. TSC project for Alappuzha district has been sanctioned in 2001-02 with an outlay of Rs. 1656.13 lakhs and Central share of Rs. 1100.05 lakhs, of which Rs. 660.04 lakhs has been released so far. TSC projects normally take 4-5 years to complete and the project for Alappuzha is an ongoing project, hence there is no delay.

Annexure I The Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.3555 to be answered on 16.12.2005.

Accelerated Rural Water Supply Programme (ARWSP) Allocation made in the current financial year (2005-06) under various components of ARWSP (Normal + Desert Development Programme + Swajaldhara)

(Rs. in Lakh)

S.No. Name of State Allocation during 2005-06

1 Andhra Pradesh 24077.35
2 Bihar 17556.74
3 Chhattisgarh 5904.97

4	Goa	221.05
5	Gujarat	13968.73
6	Haryana	4101.69
7	Himachal Pradesh	11855.82
8	J & K	22973.60
9	Jharkhand	6334.61
10	Karnataka	19808.99
11	Kerala	6170.65
12	Madhya Pradesh	17301.27
13	Maharashtra	31610.88
14	Orissa	14212.40
15	Punjab	4172.53
16	Rajasthan	48614.72
17	Tamil Nadu	13605.13
18	Uttar Pradesh	28372.10
19	Uttaranchal	6559.12
20	West Bengal	15246.90
21	A & N Islands	34.38
22	D & N Haveli	22.92
23	Delhi	17.19
24	Pondicherry	17.19
25	Arunachal Pradesh	9993.61
26	Assam	16851.29
27	Manipur	3430.93
28	Meghalaya	3949.77
29	Mizoram	2831.58
30	Nagaland	2907.91
31	Sikkim	1195.53
32	Tripura	3503.10

TOTAL 357424.65

Annexure II The Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.3555 to be answered on 16.12.2005

TOTAL SANITATION CAMPAIGN (TSC)

(Rs. in Lakhs)

State	Approved Share	Fund release				
Centre	State	Beneficiary	Total	Projects	Outlay	(Central Share)
1	ANDHRA PRADESH	26940.92	9348.16	6618.82	42907.90	15965.33
2	ARUNACHAL PRADESH	985.58	283.64	158.49	1427.71	252.26
3	ASSAM	7774.95	2614.82	1728.6	12118.37	2353.51
4	BIHAR	21744.43	6793.79	4530.93	33069.15	5658.86
5	CHATTISGARH	9393.4	3583.32	2083.4	15060.12	2647.46
6	D & N HAVELI	35.5	0	11.64	47.14	3.15
7	GOA	425.58	160.75	141.24	727.57	134.67
8	GUJARAT	15074.26	6920.44	5620.94	27615.64	4445.48
9	HARYANA	4684.29	2476.36	2448.81	9609.46	1562.35
10	HIMACHAL PRADESH	2571.37	1011.79	597.9	4181.06	809.96
11	JAMMU & KASHMIR	4387.38	1510.34	993.13	6890.85	1243.41
12	JHARKHAND	18921.6	6658.47	4475.44	30055.51	5649.51
13	KARNATAKA	20715.38	7327.48	4460.29	32503.15	6436.6
14	KERALA	6099.61	2724.34	2700.67	11524.62	3567.62
15	MADHYA PRADESH	27588.22	9512.55	5653.15	42753.92	9290.64
16	MAHARASHTRA	22162.99	10834.9	10071.74	43069.68	8384.16
17	MANIPUR	505.48	270.46	263.61	1039.55	151.64
18	MEGHALAYA	737.91	431.79	400.59	1570.29	221.37
19	MIZORAM	716.47	237.95	158.02	1112.44	212.92
20	NAGALAND	572.32	162.52	100.97	835.81	214.81
21	ORISSA	28411.17	9342.6	6219.65	43973.42	9583.23
22	PONDICHERY	158.06	0	90.84	248.9	94.84
23	PUNJAB	4271.4	2012.3	1506.64	7790.34	1183.09
24	RAJASTHAN	24700.1	8750.11	4581.03	38031.24	6945.85
25	SIKKIM	1268.86	408.41	259.61	1936.88	617.71
26	TAMILNADU	24350.32	10212.68	8162.37	42725.37	16171.63
27	TRIPURA	2283.64	914.22	766.96	3964.82	2055.79
28	UTTAR PRADESH	33099.03	13792.53	11268.82	58160.38	17085.05
29	UTTARANCHAL	3434.4	1193.8	598.79	5226.99	799.91
30	WEST BENGAL	18798.13	6537.55	14883.34	40219.02	11030.96
	GRAND TOTAL	332812.75	126028.12	101556.43	560397.30	134773.77